

15.31 hrs.

HIGH COURT AT GUWAHATI
(ESTABLISHMENT OF A PERMANENT
BENCH AT SILCHAR) BILL*

[English]

SHRI KABINDRA PURKAYASTHA (Silchar): I beg to move for leave to introduce a Bill to provide for the establishment of a permanent Bench of the High Court at Guwahati at Siulchar.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the establishment of a permanent Bench of the High Court of Guwahati at Silchar."

The motion was adopted

SHRI KABINDRA PURKAYASTHA: I introduce the Bill.

15.32 hrs.

CONSTITUTION (AMENDMENT) BILL*
(AMENDMENT OF ARTICLE 158)

[Translation]

SHRI MOHANSINGH (Deoria): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

[English]

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted

SHRI MOHAN SINGH: Sir, I introduce the Bill.

15.32 1/2 hrs.

CONSTITUTION (AMENDMENT) BILL
(AMENDMENT OF EIGHTH SCHEDULE)
BY SHRIMATI DIL KUMARI BHANDARI-
CONTD.

[English]

MR. CHAIRMAN: The House shall now take up further consideration of the following motion moved by Shrimati Dil Kumari Bhandari on the 10th April, 1992, namely -

"That the Bill further to amend the Constitution of India, be taken into consideration."

Shri Lal K. Advani to continue his speech.

[Translation]

SHRI LAL K. ADVANI (Gandhi Nagar): Mr. Chairman, Sir, I think it would be better if the Government takes a decision soon on the Bill introduced by Shrimati Dil Kumari Bhandari on which she had expressed her views earlier and, I had also spoken on it.

Mr. Chairman, Sir, their non-inclusion in the Eighth Schedule is an irony when Nepali and Manipuri and the languages which have been recognised in the States where they are spoken by the majority of the people. Sikkim was not one of our States earlier. But today Nepali is the recognised language of Sikkim. West Bengal has also recognised Nepali language because it is spoken in one of its part especially in Darjeeling. In the same way Manipuri is the official language of Manipur. It is the language of courts also. It has its long history and